

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.4311/2015

New Delhi, this is the 26<sup>th</sup> Day of November, 2015

**Hon'ble Shri V. Ajay Kumar, Member(J)  
Hon'ble Shri K.N. Shrivastava, Member(A)**

1. Sushma Parmesh Soti  
Aged about 60 years  
W/o Parmesh Prasad Soti  
Retired |Principal  
Nigam Pratibha Vidyalaya  
G.P. Block, Pitampura, Rohini Zone,  
North Delhi Municipal Corpn.
2. Shashi Bala  
Aged about 60 years  
D/o Late Ram Chand Sapra  
Retired Principal  
MCPS Peera Garhi Village-I  
North Delhi Municipal Corpn.
3. Yashwanti Devi  
Aged about 60 years  
w/o Shri Rajendra Singh  
retired Art & Craft Teacher  
Nigam Pratibha Vidyalayas  
Kanjawala (Girls)  
North Delhi Municipal Corpn.
4. Kamla Devi  
Aged about 60 years  
w/o Shri Krishan Dabas  
Retired Assistant Teacher  
Nigam Pratibha Vidyalayas  
Kanjawala (Girls)  
North Delhi Municipal Corpn.

5. Santosh Devi  
w/o Shri Ranbir Singh  
aged about 60 years  
retired Assistant Teacher  
Nigam Pratibha Vidyalayas  
Bankner, Near Narela, Delhi  
North Delhi Municipal Corpn.
6. Ram Kali  
W/o Shri O.P. Nim  
Aged about 60 years  
Retired Principal  
MCPS Than Singh Nagar-I  
Karol Bagh Zone  
North Delhi Municipal Corpn. .... Applicants

(By Advocate: Mr. Ranjit Sharma)

### **Versus**

1. The Commissioner  
North Delhi Municipal Corporation  
Civic Centre, JLN Marg  
New Delhi-2
2. The Director of Education  
North Delhi Municipal Corporation  
Civic Centre, JLN Marg  
New Delhi-2 ... Respondents

### **ORDER (Oral)**

**By Hon'ble Shri V. Ajay Kumar, M(J):**

Heard the learned counsel for the applicants.

2. When this matter was taken up, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the

present OA with a liberty to file a fresh O.A., if necessary, in accordance with law.

3. Accordingly, the OA is dismissed as withdrawn with the aforesaid liberty. No costs.

**(K.N. Srivastava)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

/daya/